

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 201
(IB)-727/ND/2022

IN THE MATTER OF:
Parmanand Overseas Ltd.

... **Applicant/Petitioner**

Under Section: 59 of IBC, 2016

Order delivered on 15.05.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Vivek Rawal

For the ROC : Asst. ROC on behalf of ROC Delhi

ORDER

The report of the RoC stated to have been filed is not reflected on the DMS/e-portal of this Tribunal. As prayed by the ARoC, the last opportunity is granted to upload the report on DMS before the next date of hearing.

List on 30.05.2023.

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(L. N. GUPTA)
MEMBER (T)

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(ASHOK KUMAR BHARDWAJ)
MEMBER (J)